

03.09.2014.

A Full Court reference is being made on the sad demise of Late Sri Goolam Essaji Vahanvati, Former Attorney General of India as such, the case is adjourned to 11.09.2014.

J. Ch
(Ms. Jayati Chandra)

Member (A)

VR. A. K.
(Navneet Kumar)

Member (J)

Amit/-

11.9.2014

O.A. No.166/2010

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra, Member (A)

App: Sri Prashant Kumar Singh
Res: Sri S.K.Awasthi

Learned counsel for applicant fairly submitted at bar that the relief as claimed for promotion of the applicant to the grade of Scientist 'B' under Flexible Complementing Scheme has been granted to the applicant and thereafter the applicant is also promoted as Scientist 'C' as such, nothing survive to be adjudicated in the present O.A.

On the basis of statement given by learned counsel for applicant, O.A. has rendered in-fructuous . Accordingly, the O.A. is dismissed as in-fructuous. No order as to costs.

J. Ch
M(A)

VR. A. K.
M(J)

HLS/-

*o/c
copy of order
dt. 11.9.2014
forwarded
on 12-9-2014*